

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 1715
TO BE ANSWERED ON 01.08.2022

SETTING UP OF INCUBATION CENTRES

1715. SHRI SATISH CHANDRA DUBEY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the number of Incubation Centres having been established so far, including the State of Bihar, the details thereof, State-wise;
- (b) the procedure for setting up an Incubation Center and the benefits thereof; and
- (c) the manner in which Incubation Centres help the startups and the details thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a): 124 Business incubators {Livelihood Business Incubators (LBI) – 102 [including 3 in Bihar]: Technology Business Incubators (TBI) – 22} have been sanctioned under “A Scheme for Promoting Innovation, Rural Industry and Entrepreneurship (ASPIRE)” under Ministry of MSME. The details are in Annexure – I

69 world class incubators called Atal Incubation Centers (AICs) [including 1 in Bihar] has been established by NITI Aayog under “Atal Incubation Mission (AIM)”. The details are in Annexure – II

39 Technology Business incubators (TBI) [including 1 in Bihar] has been supported by DST under “National Initiative for Developing and Harnessing Innovation (NIDHI)”. The details are in annexure -III

(b) & (c): The procedure for setting up of the Incubation centres are provided in annexure – IV. The incubation centers provides many facilities to help the startups / MSMEs which interalia includes supports startups by providing technological facilities and advices, initial growth funds, network and linkages, co-working spaces, lab facilities, cost effective mentoring and advisory support, value added services to startups like legal, financial, technical, intellectual property related services, etc.

Annexure – I

Annexure - I referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 1715 for answer on 01.08.2022

Details of Business Incubators under ASPIRE Scheme

State	LBIs	TBIs	State	LBIs	TBIs
Jammu Kashmir	1	-	Punjab	-	-
Uttar Pradesh	9	2	Himachal Pradesh	1	-
Tamil Nadu	5	1	Manipur	9	-
Maharashtra	5	3	Tripura	-	-
Karnataka	2	2	Nagaland	4	-
Assam	4	1	Mizoram	2	-
Gujarat	1	-	Meghalaya	3	-
Odisha	8	1	Ladakh (UT)	-	-
Madhya Pradesh	6	1	Andaman Nicobar	-	-
Bihar	3	-	Arunachal Pradesh	-	-
Chhattisgarh	2	-	Delhi	2	1
Rajasthan	10	4	Goa	-	-
Kerala	3	-	Sikkim	1	-
Uttarakhand	1	-	Puducherry	1	-
Haryana	1	-	Chandigarh (UT)	-	-
West Bengal	-	-	Dadra Nagar Haveli	-	-
Andhra Pradesh	5	2	Daman And Diu	-	-
Telangana	11	4	Lakshadweep	-	-
Jharkhand	2	-	TOTAL	102	22

Annexure – II

Annexure - II referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 1715 for answer on 01.08.2022

Details of Atal Incubation Centers (AICs) set up under Atal Innovation Mission

State / UTs	No of Atal Incubation Centers AICs
Andaman and Nicobar Island	0
Andhra Pradesh	2
Arunachal Pradesh	0
Assam	2
Bihar	1
Chandigarh	0
Chhattisgarh	1
Dadra And Nagar Haveli	0
Delhi	6
Goa	1
Gujarat	6
Haryana	1
Himachal Pradesh	0
Jammu And Kashmir	1
Jharkhand	0
Karnataka	11
Kerala	2
Madhya Pradesh	4
Maharashtra	7
Manipur	0
Meghalaya	0
Mizoram	0
Nagaland	0
Odisha	2
Puducherry	1
Punjab	1
Rajasthan	4
Sikkim	1
Tamil Nadu	6
Telangana	5
Tripura	0
Uttar Pradesh	4
Uttarakhand	0
West Bengal	0
Ladakh	0
Total	69

Annexure – III

Annexure - III referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 1715 for answer on 01.08.2022

Details of Technology Business Incubators under NIDHI Scheme of DST

S. No	State /UT	NIDHI TBI
1	Andhra Pradesh	5
2	Bihar	1
3	Chhattisgarh	1
4	Delhi	3
5	Goa	1
6	Gujarat	5
7	Karnataka	3
8	Maharashtra	4
9	Mizoram	1
10	Odisha	1
11	Punjab	5
12	Tamil Nadu	3
13	Telangana	3
14	Uttar Pradesh	1
15	Uttarakhand	1
16	West Bengal	1
	Total	39

Annexure – IV referred to in reply to part (b) & (c) of Rajya Sabha Unstarred Question No. 1715 for answer on 01.08.2022

1. The procedure of setting up of LBI under ASPIRE scheme of M/o MSME
 - Any agency/institution of Government of India/ State government or; existing training centres under Ministries / Departments of Government of India/State Government, Industry Associations, Academic Institutions.
 - Any not-for-profit private institutions with experience in successfully executing incubation and/or skill development programs may be eligible to set up an LBI.

Above type of agency/institution may apply online for Livelihood Business Incubator (LBI) under ASPIRE scheme online at MoMSME ASPIRE website-
<https://aspire.msme.gov.in/ASPIRE/AFHome.aspx>

2. The procedure of setting up of Atal Incubation Centre under AIM of NITI Aayog
 1. Step 1: AIM issues an advertisement for setting up of AICs
 2. Step 2: Screening of Applications
 3. Step 3: Presentation by the selected applicants before Screening and Selection Committee
 4. Step 4: Due-diligence process by the AIM team
 5. Step 5: Disbursement of the Grant-in-Aid subject to due-diligence clearance.
3. The procedure of setting up of **Technology Business Incubators under NIDHI Scheme of DST**

TBI proposal is received against 'call for proposals'. The proposals are received in online mode as per standard proposal format. The proposals are evaluated by Program Expert Committee. The proposals recommended by committee are considered for support from the department. A separate not-for-profit entity is required to be registered for managing the incubation activities. The startup incubators in academic setups help in supporting innovative ideas and converting them to business ventures.